M/s Piyush Colonisers Limited (Company under CIRP)

List of "Creditors (Other than Financial Creditors and Operational Creditors)" (provisionally admitted) as updated on dated 31st March., 2021

This list supercedes all lists issued earlier in this category of Creditors

Sr. No.	Name of claimant	Amount Claimed (Rs.)	Amount Provisionally Admitted (Rs)	Security Interest	
1	Religare Finvest Ltd.	6,93,74,905	6,93,74,905	See Note 3 and Security Interest Note 1A	
2	Indiabulls Housing Finance Ltd	2,74,38,308	2,74,38,308	See Note 4 and Security Interest Note 2A	
3	Indiabulls Assets Reconstruction Company Ltd	4,86,16,067	4,85,91,287	See Note 5 and Security Interest Note 3A	
4	Mahesh Kumar Goel	32,89,263	20,00,000	Nil	
5	Haryana Police Housing Corporation Ltd.	53,37,000	53,37,000	Nil	
6	Suman Bala	20,17,852	11,00,000	Nil	
7	Brahma Nand S/O Charan Singh	9,05,000	5,00,000	Nil	
8	Chanderwati	2,58,000	1,50,000	Nil	
9	Chattar lal	3,30,290	2,00,000	Nil	
10	Kanti Devi	23,65,900	2,00,000	Nil	
11	Narender singh	25,80,000	15,00,000	Nil	
12	Nawal Singh S/O Mohan Lal	8,14,500	4,50,000	Nil	
13	Reena rani	2,85,000	1,50,000	Nil	
14	Savita	12,98,500	7,00,000	Nil	
15	Suresh Kumar	8,63,862	5,00,000	Nil	
16	Subash chander Gandhi	17,20,712	7,43,700	Nil	
17	Rukmani Devi and Ravinder Kumar Goswami	22,84,471	18,00,000	Nil Nil Nil	
18	Rekha Garg	1,00,000	1,00,000		
19	Abhishek Singh	50,75,000	29,00,000		
20	Anita goyal	2,50,000	2,50,000		
21	Geeta Goyal	10,00,000	10,00,000	Nil	
22	Sudama Singh	38,50,000	22,00,000	NII	
23	Nishant Azad	5,00,000	5,00,000	Nil	
24	Chander Kant Azad	20,00,000	20,00,000	Nil	
25	Rajesh Gupta	13,32,090	8,00,000	Nil	
26	Vishesh Gupta	4,68,000	3,00,000	Nil	
27	Rajesh Gupta HUF	15,60,000	10,00,000	Nil	
28	Mamta Gupta	16,38,000	10,50,000	Nil	
29	Mohan Electrovision	33,92,055	25,00,000	Nil	
30	Sunita Kapoor	26,90,219	15,00,000	Nil	
31	Surinder Kumar Kohli	9,64,055	5,00,000	Nil	
32	Jsha Kapoor	9,41,863	5,00,000	Nil	
33	Rajrani Bansal	5,00,000	5,00,000	Nil	
34	Sukhveer Singh Solanki	5,00,000	5,00,000	Nil	
35 F	Rajrani Bansal	5,00,000	5,00,000	Nil	
36	Deepak Chaudhary	3,42,419	3,42,419	Nil	
37 N	Nidhi Mittal	4,12,849	4,12,849	Nil	
				,	

Note

- Claims have been provisionally admitted on the basis of documents received with claim. Upon subsequent verification of claim, the claim may be rejected/ accepted as it is / accepted for a reduced amount.
- This list includes creditors whose claims have been received in terms of Regulation 12(1)&(2) and court rulings in this regard.



- Claim of Religare Finvest Ltd (RFL) is on account of Corporate Guarantee provided by CD to secure loan sanctioned and disbursed to Piyush Buildwell India Ltd.
- Claim of Indiabulls Housing Finance Ltd. is on account of Corporate Guarantee provided by CD to secure loan sanctioned and disbursed to M/s Piyush Buildwell India Ltd.

Claim of Indiabulls Assets Reconstruction Company Ltd. (IARCL) (assigned by M/s Indiabulls Housing Finance Ltd. vide assignement agreement dated 30.09.2019) is on account of Corporate Guarantee provided by CD to secure loan sanctioned and disbursed to M/s Piyush Buildwell India Ltd.

Security Interest Note 1A:

Religare Finvest Ltd.

As per security documents provided along with claim documents.

Property P1

Plot No. D-77 (220.43 Sq. Mtrs), D-78 (220.43 Sq. Mtrs), D-79 (294.11 Sq. Mtrs) & D-81 (220.43 Sq. Mtrs)

Property P4

Plot No. A-11 (996.82 Sq. Mtrs), D-129 (270.28 Sq. Mtrs), B-2 (509.24 Sq. Mtrs), D-127 (220.43 Sq. Mtrs). A-7 (996.82 Sq. Mtrs), A-8 (996.82 Sq. Mtrs), A-9 (996.82 Sq. Mtrs), A-12 (996.82 Sq. Mtrs), A-13 (996.82 Sq. Mtrs)

Property P5

Plot No. D-271 Part (220.43 Sq. Mtrs) & D-276 Part (220.43 Sq. Mtrs)

Property P6

Plot No. A-1 (996.82 Sq. Mtrs) & A-2 (996.82 Sq. Mtrs)

Property P7

Plot No. D-59 (Part @ 233/13/1) (224.56 Sq. Mtrs)

Property P8

Plot No. D-8 (220.99 Sq. Mtrs)

Property P9

Plot No. D-157 (222.53 Sq. Mtrs)

Property P10

LA Plot No. F-98 (181.90 Sq. Mtrs)

Property P11

Plot No. D-215 (220.43 Sq. Mtrs) & D-216 (220.43 Sq. Mtrs)

Property P12

Plot No. D-234, D-235, D-209, D-239 (220.43 Sq. Mtrs), D-240 (220.43 Sq. Mtrs), D-244(220.43 Sq. Mtrs) D-245 (220.43 Sq. Mtrs) & D-246 (220.43 Sq. Mtrs) Plot No. D-271 Part & D-276 Part, D-251 (220.43 Sq. Mtrs), D-199 (220.43 Sq. Mtrs), D-202 (220.43 Sq. Mtrs), D-205 (220.43 Sq. Mtrs), D-206 (220.43 Sq. Mtrs)

Property P13

Plot No. A-3 (996.82 Sq. Mtrs), A-4 (996.82 Sq. Mtrs), A-5 (996.82 Sq. Mtrs) &A-6 (996.82 Sq. Mtrs)

Property P14

Plot No. F-60 (181.80 Sq. Mtrs)

Property P15

Plot No. D-321 (220.43 Sq. Mtrs), D-300 (222.33 Sq. Mtrs), D-302 (222.33 Sq. Mtrs), D-304 (222.33 Sq. Mtrs), D-312 (222.33 Sq. Mtrs) & D-313 (222.33 Sq. Mtrs)

Property P16

Plot No. D-187 (220.43 Sq. Mtrs)

Property P19

Plot No. D-293 (253.50 Sq. Mtrs)

Security Interest Note 2A:

Indiabulls Housing Finance Ltd. (IHFL)

(IHFLhave shown Security Interest Nil as per form F submitted and on telephonic discussion confirmed that the mortgaged assets has already been sold out).

A Security Interest mentioned here is as per sanction/ security documents provided by IHFL.

Plot No. A-51 EROS ESCADLE, LAKEWOOD CITY, SURAJKUND ROAD, FARIDABAD - 121001. Plot No. A-51 EROS ESCADLE, LAKEWOOD CITY, SURAJKUND ROAD, FARIDABAD - 122901.

As per sanction letter provided along with claim documents.

Security Interest Note 3A:



Indiabulls Asset Reconstruction Company Ltd. (IARCL)

(IARCL have shown Security Interest Nil as per form F submitted and on telephonic discussion confirmed that the mortgaged assets has already been sold out).

Security Interest mentioned here is as per sanction/ security documents provided by IARCL.

PROPERTY-1 PLOT NO.-35, SECTOR-9, FARIDABAD, PROPERTY-2 PLOT NO.-36, SECTOR-9, FARIDABAD, PROPERTY-3 AJRONDA CHOWK, NEELAM FLYOVER, FARIDABAD, PROPERTY-4 PLOT No. 51 AEROS ESCALADE, LAKEWOOD CITY, SURAJKUND ROAD, FARIDABAD -121001.

As per sanction letter/Assignement Agreement provided along with claim documents.

List of Contingent claims Other Creditor as updated on dated 31st March., 2021

Sr. No.	Name of claimant	Amount Claimed (Rs.)	Provisionally	Security Interest
1	LIC Housing Finance Limited	1,55,91,81,218	14,17,00,000	See Security Interest Note

C. I. T I C	4 04 04 040	444700000		
Sub Total Contingent Creditor Others (C1)	1 1 55 41 X1 /1X	14,17,00,000		

NOTE :

Claim of LICHFL is on account of Corporate Guarantee provided by CD on account of loan sanctioned and disbursed in favour of SRS Real Estate Ltd and SRS Retreat Services Ltd. The liability of CD under CG is restricted to the extent of security mortgaged with LICHFL to secure the repayment for the loan amount payble by borrower. LICHFL had filed claim in Form "C" Financial Category which has been rejected for want of documents. However LICHFL was requested to file the claim in Form "F" Other Creditors Category but there revised claim is yet to be received. Matter in this regard is NCLT, based on discussion during the hearing RP has conveyed contingent of acceptance of Claim to them subject to filing of Form F.

NOTE: SECURITY INTEREST

LIC Housing Finance Limited:

The corporate debtor has not taken any funding / facililt directly from LICHFL. However, the claim of LICHFL is on account of invocation of Corporate Guarantee provided by CD in favour of third party. The liability of CD is restricted to the extent of additional security mortgaged with LICHFL to secure the repayment for the loan amount payble by borrower.

Primary Security: (Provided by Borrower)

- i) Equitable Mortgage of project land, admeasuring 24.968 Acre at village Baselwa, Sector-87
 Faridabad, Haryana including structure of the Project " SRS Royal Hills Phase-II" coming up on land
 admeasuring 5.95 Acre with saleable area not less than 11.40 Lacs Sq. Ft.
- ii) Assignment / Hypothecation of receivables from in the" SRS Royal Hills Phase-II" (Seven towers) being constructed on 5.95 Acre.
- iii) Security cover at any point of time to be at least 1.50 times of the loan amount. (Second valuation report from other panel valuer, least of the two shall be considered for calculation of security cover.)
- iv) Negative lien on the property to the extent of 1.50 times of the loan amount based on the selling rate as per valuation report.
- v) Coprporate Guarantee of M/s SRS Real Infrastructure Limited.

1A

vi) Personal Guarantee of all directors namely :

- 1. Mr. Anil Jindal
- 2. Mr. Bishan Bansal
- 3. Mr. Rajesh Singla
- 4. Mr. Vinod Jindal
- 5. Mr. Nanak Chand Tayal

Additional Security: (Provided by Piyush Colonisers Ltd)

Clear , unencumbered , inforceable and marketable additional security at least to the extent of 50% of the laon amount sactioned as acceptable to LICHFL other than pledge of shares.

Third Party Guarantee by Piyush Colonisers Ltd:

Mortgage of Land & Structure measuring 14.0625 Acre (10.9434 Acre is in the ownership of Piyush Colonisers Ltd, rest of the land is owned by M/s Piyush Housing India (P) Ltd. and M/s Piyush Infrastructure India (P) Ltd.), situated at Village Palwal, Sector 8, Tehsil Palwal, District Faridabad, HARYANA. jointly. Land admeasuring 14.0625 Acre has been valed at Rs. 44.015 Crores as per valuation as on 31.03.2016.

Grand Total Creditors (A+B+C+D)	7,56,52,83,329	6,24,06,09,788	

Total Contingent Creditors	(C1)	1,55,91,81,218	14,17,00,000	

